

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 449 /JR(S)/2014 Dated: Allahabad: November 28, 2014

Subject: Regarding nomination for Refresher Training Programme and Ubuntu-Linux Refresher Training Programme for Civil Judges scheduled from 08.12.2014 to 13.12.2014 at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. JTRI/RTFC-R-3/2059 dated 17.11.2014 on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List-'A' for Refresher Training Programme for Civil Judges which includes UBUNTU-Linux Refresher Training Programme for 02 days scheduled from 08.12.2014 to 13.12.2014 {excluding the name of Sri Shyamal Mishra, Civil Judge, Senior Division, Kannauj (under suspension)} at Sl. No. 25 in the List-'A') at JTRI, Lucknow

I am therefore to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar (Judicial) (Services)

No. 449 (i)/JR(S)/2014 dated: November 28, 2014

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Sushri Poonam, Law Officer (Women), UP Rajya Mahila Ayog, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar(Judicial) (Services)

List- A**Refresher Training Programme for Civil Judges at JTRI, UP, Lucknow
(Under 13th Finance Commission Scheme)****Round -3****Duration: 08.12.2014 to 13.12.2014**

Sl. No.	Batch	I.D.	Name of Officer	Designation	Place of Posting
1.	1999	6017	Smt. Munawar Jahan	J.S.C.C	Bijnor
2.	2000	6035	Sri Shobh Nath Singh	Civil Judge (SD)	Ballia
3.	2000	6096	Sri Rajesh Kumar-IV	Addl. Civil Judge (SD)/ACJM	Ramabai Nagar
4.	2000	6053	Sri Manoj Kumar Singh	A.C.J.M.	Pilibhit
5.	2000	6138	Smt. Anjana	Addl. C. J.M.	Chandausi- Moradabad
6.	2000	6130	Sri Naresh Kumar	Civil Judge (SD)	Banda
7.	2000	6100	Sri Shiv Kumar	Chief Judicial Magistrate	Fatehpur
8.	2000	6119	Sri Raj Vir Singh	Addl. Civil Judge (SD)/ACJM	Mathura
9.	2000	6143	Trilok Pal Singh	Addl. C. J.M.	Deoria
10.	2000	6115	Sri Rakesh Kumar-VI	Addl. Civil Judge (SD)/ACJM	Sitapur
11.	2000	6161	Smt. Sandhya Chaudhary	Addl. Civil Judge (SD)/ACJM	Agra
12.	2000	6036	Sri Shitla Prasad	Addl. Civil Judge (SD)/ACJM	Ghaziabad
13.	2000	6048	Sri Kamlesh Kumar	Addl. Civil Judge (SD)/ACJM	Ghaziabad
14.	2000	6044	Sri Rajesh Kumar-V	Addl. C. J.M.	Pilibhit
15.	2000	6099	Sri Nirmal Chandra Semwal	Addl. C. J.M.	Gautambuddha Nagar
16.	2000	6162	Smt. Rajeshwari Toliya	Addl. C. J.M.	Shahjahanpur
17.	2000	6156	Sri Vijay Kumar Dungrakoti	Civil Judge (SD)	Ghaziabad
18.	2003	1524	Km. Roopali Saxena	Civil Judge (J.D.)	Moradabad
19.	2003	6319	Smt. Shabih Zehra	ACJM	Basti
20.	2003	6223	Smt. Pratibha Saxena-II	Addl. Civil Judge (SD)/ACJM	Etah
21.	2003	6230	Smt. Reshma Praween	Addl. Civil Judge (SD)/ACJM	Ghaziabad
22.	2003	6245	Smt. Swapna Singh	A.C.J.M.	Jhansi
23.	2003	6252	Smt. Niharika Chauhan	Addl. Civil Judge (SD)/ACJM	Agra
24.	2003	6267	Smt. Shaila	Addl. Civil Judge (SD)/ACJM	Lucknow
25.	2003	6269	Sri Shyamal Mishra	Suspended 10.09.2014	w.e.f.
26.	2003	6280	Smt. Chhaya Nain	Addl. Civil Judge (SD)/ACJM	Moradabad
27.	2003	6311	Sri Aditya Chaturvedi	Addl. Civil Judge (SD)/ACJM	Gorakhpur
28.	2003	6340	Smt. Sapna Shukla	Addl. Civil Judge (SD)/ACJM	Meerut
29.	2003	6384	Sri Siyaram Chaurasia	Addl. Civil Judge (SD)/ACJM	Budaun
30.	2006	1678	Sri Vishnu Pratap Singh	Judicial Magistrate	Varanasi
31.	2006	1542	Smt. Pooja Vishwakarma	Civil Judge (J.D.)	Etawah
32.	2006	1623	Sri Prashant Bilgaiyan	Civil Judge (J.D.)	Chitrakoot
33.	2006	1704	Sri Nishant Dev	Civil Judge (J.D.)	Hasanpur-J.P Nagar

34.	2006	1679	Sri Ankit Goel	Civil Judge (J.D.)	Kulpahar-Mahoba
35.	2006	1730	Sri Mithilesh Kumar Tiwari	Civil Judge (J.D.)	Garhmukteshwar-Ghaziabad
36.	2006	1543	Sushri Rashmi Singh	Civil Judge (J.D.)	Lucknow
37.	2006	1544	Sri Maan Vardhan	Judicial Magistrate	Aligarh
38.	2006	1624	Sri Neeraj Kumar Garg	Judicial Magistrate	Jyotibaphule Nagar
39.	2006	1625	Sri Prakash Chandra Shukla	Civil Judge (J.D.)	Khaga-Fatehpur
40.	2006	1626	Sri Durgesh	Civil Judge (J.D.)	Musafirkhana-Sultanpur
41.	2006	1751	Sri Alok Sharma	Civil Judge (J.D.)	Kasganj (Kanshi Ram Nagar)
42.	2006	1546	Alok Kumar Srivastava	Judicial Magistrate	Muzaffarnagar
43.	2006	1547	Sushri Poonam	Law Officer (Women) UP Rajya Mahila Ayog	Lucknow
44.	2006	1549	Sri Vinay Singh	Civil Judge (J.D.)	Sitapur
45.	2006	1548	Sushri Shraddha Tiwari	Spl. Judl. Magistrate (Air & Water Pol)	Lucknow
46.	2006	1550	Sri Tripurari Mishra	Judicial Magistrate	Saharanpur
47.	2006	1627	Sri Brijesh Kumar Singh	Civil Judge (J.D.)	Fatehpur
48.	2006	1752	Sri Rajaneesh Kumar Mishra	Judicial Magistrate	Etawah
49.	2006	1551	Sri Varun Mohit Nigam	Judicial Magistrate	Sitapur
50.	2006	1628	Sushri Aparna Tripathi	Addl. Civil Judge (J.D.)	Mirzapur
51.	2006	1552	Sri Himanshu Dayal Srivastava	Judicial Magistrate	Fatehpur
52.	2006	1553	Sri Hemendra Kumar Singh	Civil Judge (J.D.)	Moth-Jhansi
53.	2006	1554	Sri Satyajeet Pathak	Civil Judge (J.D.)	Firozabad
54.	2006	1681	Rahul Dubey	Civil Judge (J.D.)	Mau
55.	2006	1705	Smt. Neelanjana	Judicial Magistrate	Farrukhabad
56.	2006	1556	Sri Alok Dubey	Civil Judge (J.D.)	Haidergarh-Barabanki
57.	2006	1636	Sri Manish Nigam	Judicial Magistrate	Gonda
58.	2006	1692	Smt. Archana Yadav	Addl. Civil Judge (J.D.)	Hasanpur-J.P. Nagar
59.	2006	1575	Sushri Divya Bhargava	Civil Judge (J.D.)	Hapur-Ghaziabad
60.	2006	1601	Smt. Ekta Singh	Addl. Civil Judge (J.D.)	Fatehpur
61.	2006	1756	Smt. Anju Kanaujia	Addl. Civil Judge (J.D.)	Etawah
62.	2006	1805	Smt. Tarkeshwari Singh	Judicial Magistrate	Ballia
63.	2006	1629	Sri Lokesh Kumar	Civil Judge (J.D.)	Kaisarganj at Bahraich
64.	2006	1555	Sri Indra Jeet Singh-I	Civil Judge (J.D.)/J.M.	Lalganj Ajhara-Pratapgarh
65.	2006	1630	Sri Manoj Upadhyaya	Addl. Civil Judge (J.D.)	Etah
66.	2006	1557	Sushri Poonam Trivedi	Civil Judge (J.D.)	Rai Bareli
67.	2006	1706	Sushri Lovey Yadav	Civil Judge (J.D.)	Nagina-Bijnor
68.	2006	1558	Sri Rohit Agrawal	Judicial Magistrate	Moradabad
69.	2006	1739	Sri Asif Iqbal Rizvi	Civil Judge (J.D.)	Basti
70.	2006	1682	Sri Awanish Gautam	Judicial Magistrate	Ambedkar Nagar
71.	2006	1707	Smt. Ekta Verma	Judicial Magistrate	Gorakhpur
72.	2006	1559	Sri Kamal Kant Srivastava	Civil Judge (J.D.)	Hardoi
73.	2006	1631	Sushri Poonam Singh-I	Civil Judge (J.D.)	Shahjahanpur
74.	2006	1632	Sri Ankur Sharma	Civil Judge (J.D.)	Varanasi
75.	2006	1683	Smt. Vineeta Vimal	Metropolitan Magistrate	Kanpur Nagar
76.	2006	1560	Sri Ajay Vikram Singh	Judicial Magistrate	Unnao
77.	2006	1579	Smt. Madhu Gupta	Addl. Civil Judge (J.D.)	Varanasi
78.	2006	1792	Smt. Richa Walia	Addl. Civil Judge (J.D.)	Etah